

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5931
ANSWERED ON:08.09.2011
LPG DEALERSHIPS
Singh Shri Bhupendra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of applications for allotment of LPG dealership received from Madhya Pradesh during each of the last three years ;
- (b) the number of persons to whom dealership has been allotted during the said period, district wise ;
- (c) the number of applications pending at present, district-wise; and
- (d) the time by which pending applications are likely to be cleared ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

(a) to (c): Public Sector Oil Marketing Companies (OMCs) have released advertisement for 97 locations for setting up of Rajiv Gandhi Gramin LPG Vitaran (RGGLV) distributors, during the last three years in the State of Madhya Pradesh. The details are as under:-

Year Number of locations advertised.

2008-09	00
2009-10	87
2010-11	10

Out of the 97 locations indicated above, Letter of Intent (LoI) has been issued for 52 locations and 45 locations are pending for allotment. The district- wise details are at Annex.

In addition to this, Bharat Petroleum Corporation Limited had released advertisement for setting up of one regular LPG distributorship in Balaghat District of Madhya Pradesh during the year 2009-10 and LoI has been issued to the selected candidate.

(d): Setting up of LPG distributorship/ Retail Outlet dealership is a long process involving advertisement, receipt of application forms, scrutiny of the same, selection of the candidates, field verification of the credentials of the selected candidate, setting up of the infrastructure, procurement of various mandatory licences and approvals, and disposal of complaints/litigation, if any. Allotment will be effected after the process is over.